

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3489  
ANSWERED ON:12.02.2014  
INSPECTION OF DEEMED TO BE UNIVERSITIES  
Pandey Shri Ravindra Kumar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the University Grants Commission (UGC) had inspected 17 Deemed to- be-Universities from 2006 to 2009 in which 16 universities have been found to be violating the provisions of the UGC guidelines;
- (b) if so, the details thereof;
- (c) the reasons for not inspecting sites of all deemed to-be-universities on finding violation of the provisions of the UGC by about seven per cent deemed to-be-universities; and
- (d) the action taken/being taken by the Government against erring officials in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

- (a): The University Grants Commission (UGC) had conducted a review of the 17 institutions deemed to be universities through their Expert Committees between 2006-2009 as per the requirement of the UGC guidelines, and as mentioned in the notifications issued by the Government of India conferring a deemed-to-be university status to these institutions.
- (b): The observations/suggestions given by the Expert Committees were forwarded to these institutions for compliance. These institutions have taken corrective measures.
- (c) & (d): Thereafter, in the year 2009, the Government of India directed the UGC to take up a review of the functioning of all the institutions deemed to be universities with respect to the maintenance of standards, especially with regard to the availability of qualified faculty and infrastructure in these institutions. The UGC Expert Committees conducted onsite visits of 124 institutions that are deemed to be universities and the reports were forwarded to the Government. Simultaneously, those institutions that are deemed to be universities were requested to submit compliance in respect of the observations/suggestions given by the UGC Expert Committees.

The UGC Expert Committees after onsite visits found that infrastructure was inadequate/ required augmentation in respect of 8 deemed-to-be universities and faculty was inadequate or needed further augmentation in respect of 25 deemed-to-be universities. These deemed- to-be universities have taken corrective measures in respect of the suggestions given by the UGC Expert Committees.

Two Institutions Deemed to be Universities were not reviewed as they were accorded deemed university status after the directions of the Government of India to the UGC on 04.06.2009. Two others were not reviewed as their issues were referred to the Ministry of Human Resource Development. One case was not reviewed as withdrawal of deemed university status was under consideration. Similarly, one institution was not reviewed as it had not implemented the deemed university status.